

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.01.2021** at **2.15 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** :

**PETITION NUMBER** : IBA/1171/2019

**NAME OF THE APPLICANT** : LCS Corporation Services Pvt Ltd

**NAME OF THE RESPONDENT** :

**UNDER SECTION** : 10 of IBC, 2016

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**ORDER**

Ld. Counsel for Petitioner Ms. Ranjanaa G is present through video conferencing mode. None appears for the Respondent.

At the request of the Ld. Counsel for the Petitioner, this matter stands adjourned to **16.02.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

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-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)